

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 170 of 2019

IN THE MATTER OF:

PROQ Ventrue Advisors Pvt. Ltd.

...Appellant

Vs

ROC Mumbai & Anr.

....Respondents

Present:

For Appellant:

For Respondents:

ORDER

03.07.2019 Nobody appears for the Appellant. Post the case 'For Admission (Fresh Case)' on **10th July, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk